

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 166/2025

VANASHAKTI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 94457/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 94435/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 73080/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 72816/2025 - INTERVENTION APPLICATION, IA No. 94847/2025 - INTERVENTION APPLICATION, IA No. 62356/2025 - INTERVENTION APPLICATION, IA No. 94458/2025 - INTERVENTION APPLICATION, IA No. 73428/2025 - INTERVENTION APPLICATION, IA No. 62339/2025 - MODIFICATION, IA No. 72986/2025 - MODIFICATION OF COURT ORDER AND IA No. 79513/2025 - VACATING STAY)

Date : 06-05-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s): Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Vanshdeep Dalmia, AOR
Ms. Anisha Jain, Adv.
Ms. Shambhavi Singh, Adv.
Ms. Ishita Choudhary, Adv.
Mr. Shourya Dasgupta, Adv.

For Respondent(s): Mr. Tushar Mehta, Solicitor General
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.

Ms. Aishwarya Bhati, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Mayank Pandey, Adv.
Ms. Mili Baxi, Adv.
Ms. Harshita Chobey, Adv.

Mr. Devadatt Kamat, Sr. Adv.
Mr. Samit Shukla, Adv.
Ms. Saakshi Saboo, Adv.
Ms. Vaibhavi Bhalerao, Adv.

Mr. Shantanu Singh, Adv.
Mr. Harsh Pandey, Adv.
Mr. Hruday Bajentri, Adv.
Mr. Ravi Sehgal, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Atmaram N S Nadkarni, Sr. Adv.
Mr. Samit Shukla, Adv.
Ms. Saakshi Saboo, Adv.
Mr. Vaibhavi Bhalerao, Adv.
Mr. S. S Rebello, Adv.
Ms. Deepti Arya, Adv.
Mr. Arzu Paul, Adv.
Ms. Manisha Gupta, Adv.
Ms. Himanshi Nagpal, Adv.
Mr. Prashant Dixit, Adv.
For M/S. Trilegal Advocates On Record, AOR

Mr. Dama Sheshadri Naidu, Sr. Adv.
Mr. Dilip Annasaheb Taur, AOR
Mr. Amol V Deshmukh, Adv.

Mr. Aniruddha Joshi, Sr. Adv.
Mr. Sanjay Kadam, Adv.
Ms. Rajpurkar Sayalee Shrikant, Adv.
Mr. Arvind Gupta, AOR

Mr. Navin Pahwa, Sr. Adv.
Mr. Samit Shukla, Adv.
Mr. Devanshi Singh, Adv.
Ms. Saakshi, Adv.
Ms. Vaibhavi Bhalerao, Adv.
Ms. Sonam Singh, Adv.

The Court made the following
O R D E R

Not taken up.

List on 2nd September, 2025.

(ASHISH KONDLE)
ASTT. REGISTRAR-cum-PS

(AVGV RAMU)
COURT MASTER (NSH)